

SHIPPING TARGET IN FOURTH PLAN

1404. SHRI S. K. SAMBANDHAN : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the target in shipping fixed for the Fourth Five Year Plan; and

(b) the steps taken so far to reach this target as per schedule ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) and (b). Fourth Five Year Plan has not yet been finalised and the planning is being done on a year-to-year basis. Subject to the availability of resources, efforts will be made to reach the target laid down in the Draft Outline of the Fourth Five Year Plan viz. 30 lakhs GRT operative and 5 lakhs GRT on order by 31-3-1971. The steps taken so far to reach this target *inter alia* include advancing of loans at concessional rate of interest from the Shipping Development Fund, obtaining credit facilities from foreign countries to acquire ships on deferred payment terms and improving the building capacity of the Hindustan Shipyard. Implementing the scheme for a second shipyard at Cochin will help in implementing the target for the next plan period.

TUTICORIN PORT

1405. SHRI S. K. SAMBANDHAN : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether the Committee recently appointed to go into the feasibility of expansion of the Tuticorin Port has submitted its report; and

(b) if so, the salient features of the findings of the Committee ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) and (b). The Joint Team (comprising a representative each of the Government of India and the Government of Madras) which studied the traffic potential of the Port, has, in its report submitted recently, estimated a traffic of approximately 2.2 million tonnes per annum by 1971-72. The report is still under examination of the Government.

CIVIL AVIATION DEPARTMENT

1406. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the total annual expenditure of the Civil Aviation Department;

(b) whether these expenses are taken into account while fixing the air travel and freight fares, as is done by the Railways in case of Railway Board; and

(c) if not, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) The expenditure incurred by the Civil Aviation Department during the last three years was as follows :—

1964-65	Rs. 9,86,77,711
1965-66	Rs. 10,94,94,139
1966-67	Rs. 11,89,73,736
	(Provisional)

(b) No, Sir.

(c) Unlike the Railway Board which forms part of the Railways, the Civil Aviation Department is not a part of the Airlines, which are separate statutory bodies. The airlines pay for services rendered by the Civil Aviation Department and *vice-versa*.

INDIAN SHIPPING TONNAGE

1407. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the total Cargo imported and exported during 1967;

(b) how much of the above was handled by the Indian Ships; and

(c) the steps, if any, proposed to be taken to increase Indian Shipping tonnage ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) Since the year 1967 is not yet over, the information asked for is not yet available.

(b) Does not arise.

(c) Steps taken or proposed to be taken to increase Indian Shipping tonnage *inter alia* include advancing of loans at concessional